

DIVISION BENCH
COURT - II

P-101

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1392(KB)2020

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09TH APRIL 2024

IN THE MATTER OF	KOTAK MAHINDRA BANK LIMITED VS NILOY DATTA
UNDER SECTION	SECTION 95(1)

Appearance (via video conferencing/physically)

Mr. Sarathi Dasgupta, Adv.] For Applicant

Mr. Pratik Ghosh, Adv.

Mr. Avishek Roy Chowdhury, Adv.

Mr. Shaunak Mitra, Adv.] For Personal Guarantor

Mr. Soham Bandyopadhyay, Adv.

Mr. Amandeep Singh, Adv.

Ms. Priyanka Kundu, Adv.

ORDER

1. Ld. Counsels for the parties present.
2. **Heard at length. Reserved for Orders.**

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**